

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.418**

**IA/4219/ND/2022 in IB/1058/ND/2018**

**IN THE MATTER OF:**

M/s Gagan Ferrotech Ltd	...	Applicant
Versus		
M/s Manju J Homes India Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 02.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhishek Anand, Adv.
For the UPSIDA	: Mr. Rajesh Raina, Mr. Rehmat Ali, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Mr. Abhishek Anand, Ld. Counsel for the Applicant is present through VC. No representation on behalf of GDA. List this matter on **09.05.2024**.

In the meantime, the Court Officer is directed to issue e-notice to the GDA.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**